

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/9821/2025 BLAPL/3708/2025	MIRAJUL SK. VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/000014/2024
2	D-BLAPL/9895/2025 BLAPL/3709/2025	NIRAD @ NIRAJ CHHURA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JONK /200 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000545/2023
3	D-BLAPL/10062/2025 BLAPL/3710/2025	AJAYA DEVANAND GADPAYLE VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /74 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000058/2021
4	D-BLAPL/10066/2025 BLAPL/3711/2025	PRAMOD KUMAR MALLICK @ MANTU VS STATE OF ODISHA	SANGRAM KESHARI BURMA VS	MANCHESWAR P.S. /363 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR TR/0000486/2021
5	D-BLAPL/9647/2025 BLAPL/3712/2025	SUBHRA KABI VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	RAIRANGPUR TOWN /2 /2019 A.D.J.,RAIRANGPUR(Mayurbhanj) ST/0000015/2025
6	D-BLAPL/10100/2025 BLAPL/3713/2025	SANI DEEPA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /130 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000130/2024
7	D-BLAPL/9841/2025 BLAPL/3714/2025	SANJAY KAHAR @ SANAY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000012/2025
8	D-BLAPL/9782/2025 BLAPL/3715/2025	SAROJ KUMAR SETHI @ NAYA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALASORE SADAR /36 /2025 SPECIAL JUDGE (POCSO), BALASORE(Phulbani) Spl/0000058/2025
9	D-BLAPL/10047/2025 BLAPL/3716/2025	AJU @ CHENTI @ CHATURBHUJA NAIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /164 /2023 J.M.F.C.,TELKOI(Kendujhar) GR/0000156/2023
10	D-BLAPL/10190/2025 BLAPL/3717/2025	BUDHIA @ JAYARAM ROURAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /50 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000126/2025
11	D-BLAPL/10163/2025 BLAPL/3718/2025	AJIT KUMAR SENAPATI VS STATE OF ODISHA	SANJIT MISHRA VS	KUMBHARAPARA /114 /2025 S.D.J.M.,PURI(Puri) GR/0000283/2025

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12	D-BLAPL/10171/2025 BLAPL/3719/2025	SURESH SAHU @ HIMANSHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LOISINGHA(BOLANGIR) /279 /2024 A.D.J.,BOLANGIR(Balangir) SC/0000145/2024
13	D-BLAPL/9848/2025 BLAPL/3720/2025	ROHIT KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /16 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000014/2025
14	D-BLAPL/10176/2025 BLAPL/3721/2025	MUKESH SETHI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000007/2025
15	D-BLAPL/10091/2025 BLAPL/3722/2025	BISHAL KARMAKAR VS STATE OF ODISHA	SK. ZAFARULLA VS	JASHIPUR /286 /2022 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/0000024/2023
16	D-BLAPL/9748/2025 BLAPL/3723/2025	JAGU NAIK @ JAGU NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAHID NAGAR P.S. /20 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000043/2025
17	D-BLAPL/10097/2025 BLAPL/3724/2025	MANGU SAHU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	Maitri Vihar PS /11 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000034/2025
18	D-BLAPL/10020/2025 BLAPL/3725/2025	AMIT KUMAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SECTOR-3 /179 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000047/2025
19	D-BLAPL/10058/2025 BLAPL/3726/2025	MD. SAHIL VS STATE OF ODISHA	TRILOCHAN NANDA VS	RENGALI /217 /2023 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000096/2024
20	D-BLAPL/10184/2025 BLAPL/3727/2025	NARENDRA SINGH VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	INFOCITY PS /281 /2023 1ST A.D.J., BHUBANESWAR(Khordha) CT/0000017/2024
21	D-BLAPL/10187/2025 BLAPL/3728/2025	KOSAMINI PARDHI @ KOSAMINI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /109 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000174/2024
22	D-BLAPL/10188/2025 BLAPL/3729/2025	DEBARAJ SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /415 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000057/2024
23	D-BLAPL/10069/2025	RATAN DAS @ BANUA	PABITRA KUMAR BEHERA	CHANDABALI /46 /2023

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	BLAPL/3730/2025	VS STATE OF ODISHA	VS	A.D.J.,BHADRAK(Bhadrak) ST/000014/2024
24	D-BLAPL/10195/2025 BLAPL/3731/2025	PRATAP KERKETTA @ LEPA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SUNDARGARH SADAR /312 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001369/2024
25	D-BLAPL/9947/2025 BLAPL/3732/2025	NARENDRA MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHANUPALI /64 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000501/2025
26	D-BLAPL/9182/2025 BLAPL/3733/2025	MITHUN NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BELLAGUNTHA /38 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000091/2025
27	D-BLAPL/10141/2025 BLAPL/3734/2025	SAROJ KUMAR PATEL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LAIKERA /418 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0003014/2024
28	D-BLAPL/9186/2025 BLAPL/3735/2025	JITENDRA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SHERAGADA /475 /2024 J.M.F.C.SERAGARA(Ganjam) GR/0000551/2024
29	D-BLAPL/9807/2025 BLAPL/3736/2025	SANTOSH JENA VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	BELLAGUNTHA /161 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000484/2025
30	D-BLAPL/10035/2025 BLAPL/3737/2025	AJU@CHENTI@CHATURBHUJA NAIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /157 /2023 J.M.F.C.,TELKOI(Kendujhar) GR/0000150/2023
31	D-BLAPL/10205/2025 BLAPL/3738/2025	BALAKRUSHNA DEHURY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /5 /2025 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000024/2025
32	D-BLAPL/10142/2025 BLAPL/3739/2025	PARESH KUMAR HATI VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /240 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000238/2025
33	D-BLAPL/10042/2025 BLAPL/3740/2025	AJU @ CHENTI @ CHATURBHUJA NAIK VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /138 /2023 J.M.F.C.,TELKOI(Kendujhar) GR/0000131/2023
34	D-BLAPL/10057/2025 BLAPL/3741/2025	SONU KHARA VS	DEEPAK KU SAHOO VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)

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35	D-BLAPL/10206/2025 BLAPL/3742/2025	STATE OF ODISHA BUDHIA @ JAYARAM ROUTRAY VS	AMLAN SHAKTI PAUL VS	Spl/000068/2023 JANKIA P.S. /159 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000325/2024
36	D-BLAPL/10145/2025 BLAPL/3743/2025	STATE OF ODISHA SHANKARSHAN BEHERA @ SHANKAR VS	TARA PRASAD MOHAPATRA VS	BETNOTI /40 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/000019/2025
37	D-BLAPL/9251/2025 BLAPL/3744/2025	STATE OF ODISHA RAHUL KUMAR VS	SAROJ KUMAR DASH VS	KANTABANIA PS /120 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/000073/2023
38	D-BLAPL/10146/2025 BLAPL/3745/2025	STATE OF ODISHA RABINDRA SAHU @ TUNA SAHU VS	JNYANANANDA PANDA VS	KEGAON /46 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/000023/2025
39	D-BLAPL/10043/2025 BLAPL/3746/2025	STATE OF ODISHA AJU@CHENTI@CHATURBHUJA NAIK VS	BHARAT JALLI VS	TELKOI /194 /2023 J.M.F.C.,TELKOI(Kendujhar) GR/0000186/2023
40	D-BLAPL/10102/2025 BLAPL/3747/2025	STATE OF ODISHA MANAS KUMAR DANGUA @ MANASH DANGUA @ BHANGUA VS	SURYAKANTA DWIBEDI VS	GANIA /10 /2025 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000047/2025
41	D-BLAPL/10213/2025 BLAPL/3748/2025	STATE OF ODISHA PINTU @ SANTOSH ROUTRAY VS	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /254 /2024 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000107/2024
42	D-BLAPL/10103/2025 BLAPL/3749/2025	STATE OF ODISHA RANJAN DAS VS	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /243 /2024 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000009/2025
43	D-BLAPL/10157/2025 BLAPL/3750/2025	STATE OF ODISHA FIROJ GOCHHAYAT @ FIROJ KUMAR GOCHHAYAT VS	DIPTIMAYEE LENKA VS	KUJANGA /113 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000226/2025
44	D-BLAPL/10164/2025 BLAPL/3751/2025	STATE OF ODISHA CHINTU @ CHINTUA @ TAPAS SWAIN VS	DIPTIMAYEE LENKA VS	KUJANGA /113 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000226/2025
45	D-BLAPL/10134/2025 BLAPL/3752/2025	STATE OF ODISHA LACHA MADI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /153 /2024 DISTRICT AND SESSIONS JUDGE,MALAKANGAL CT/0000020/2025

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46	D-BLAPL/10061/2025 BLAPL/3753/2025	RABIRAJ SINGH @ RABIRAJ SINGH PARIHAR VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000028/2024
47	D-BLAPL/10108/2025 BLAPL/3754/2025	ANJANI PARDHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /109 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000174/2024
48	D-BLAPL/10306/2025 BLAPL/3755/2025	BIJAYA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KAMAKHYANAGAR /446 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000844/2024
49	D-BLAPL/10055/2025 BLAPL/3756/2025	SAMUEL CYRIL LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /282 /2024 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0003459/2024
50	D-BLAPL/10307/2025 BLAPL/3757/2025	MUKUNDA NAG VS STATE OF ODISHA	SABYASACHI MISHRA VS	MURIBAHAL /4 /2025 JMFC, MURIBAHAL(Balangir) GR/0000003/2025
51	D-BLAPL/10140/2025 BLAPL/3758/2025	SHYAMA KATIA VS STATE OF ODISHA	SUBHASISH DAS VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangir) SPL. 2(a)C.C./0000021/2024
52	D-BLAPL/10148/2025 BLAPL/3759/2025	GOUTAM KUMAR SONI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /156 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0002358/2024
53	D-BLAPL/10312/2025 BLAPL/3760/2025	SUMANTHA NAHAK @ SUMANTA NAHAK @ SUMANTH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /117 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000346/2025
54	D-BLAPL/10160/2025 BLAPL/3761/2025	SK. RAFIQUE @ SK. RAFIBUL @ KATIBABU @ NANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	MARINE PS AT BALARAMGADI /3 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000218/2021
55	D-BLAPL/10208/2025 BLAPL/3762/2025	BIJAYA GOLDAR VS STATE OF ODISHA	SISIR DAS VS	LAXMISAGAR P.S. /518 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0001131/2024
56	D-BLAPL/10314/2025 BLAPL/3763/2025	MANGARAJ KIRSANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /91 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangir) Spl/0000019/2024
57	D-BLAPL/9926/2025	SAILENDRA RANJAN BEHERA	SURYAKANTA DWIBEDI	SARANGADA /8 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3764/2025	VS STATE OF ODISHA	VS	A.D.J.,BALLIGUDA(Kandhamal) ST/000083/2021
58	D-BLAPL/10315/2025 BLAPL/3765/2025	MARK SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (ASKA) /98 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP Spl/0000029/2022
59	D-CMAPL/13549/2025 CMAPL/118/2025	BHIKARI CHARAN SAHOO VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// ()
60	D-CMAPL/13552/2025 CMAPL/119/2025	SHREE JAGANNATH RICE MILL,JAGATSINGHPUR VS ORISSA STATE CIVIL SUPPLIES CORPORATION, KHURDA	PRASANT KUMAR KHUNTIA VS	// ()
61	D-CMP/13355/2025 CMP/515/2025	BALAKRUSHNA POI VS KARUNAKAR POI	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/000013/2021
62	D-CMP/13529/2025 CMP/516/2025	PARTHAPRATIMA RAY VS PRADEEP CHANDRA RAY	AJODHYA RANJAN DASH VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000059/2022
63	D-CMP/13509/2025 CMP/517/2025	GOPAL CHANDRA BARIK VS SARAT CHANDRA BARIK	GANYA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadra) CS/0000142/2010
64	D-CMP/13359/2025 CMP/518/2025	GURUPRASAD SAHOO VS PRAVAT KUMAR SAHOO	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000040/2020
65	D-CMP/12332/2025 CMP/519/2025	SUSHANT KUMAR MISHRA VS NABA KUMAR MISHRA	SURYAKANTA DWIBEDI VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar) IA/0000066/2025
66	D-CONTC/12126/2025 CONTC/1676/2025	MANMATH KUMAR BISWAL VS MANAS RANJAN SETHI, SUPDT. ENGR., EASTERN CIRCLE(R AND B), BALASORE	ADV. VS	// ()
67	D-CONTC/13138/2025 CONTC/1677/2025	SARASWATI MAJHI VS JAYADEV PRADHANI,ORS	ADV. VS	// ()
68	D-CONTC/13184/2025 CONTC/1678/2025	SUBASINI BARIK VS	ADV. VS	// ()

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69	D-CONTC/13457/2025 CONTC/1679/2025	DINABANDHU SAHU,ACCOUNTANT GENERAL (A AND E),ODISHA BASANTI BISWAL VS ARVIND AGRAWAL, IAS	ADV. VS	// // 0 //
70	D-CONTC/13483/2025 CONTC/1680/2025	SUVENDU SEKHAR ROUT VS SURENDRA KUMAR,IAS	ADV. VS	// // 0 //
71	D-CONTC/13523/2025 CONTC/1681/2025	KAUSHALYA MISHRA VS BANABIHARI DINDA, OAS	ADV VS	// // 0 //
72	D-CONTC/13189/2025 CONTC/1682/2025	GANESH PRASAD BEHERA VS PRIYA RANJAN BEHERA,SUPERINTENDING ENGNR.,JEYPORE (R AND B) DIVN.	ADV. VS	// // 0 //
73	D-CONTC/13192/2025 CONTC/1683/2025	DR.DAMODAR PANDA VS PROF.SABITA ACHRYA,V.C,UTKAL UNIVERSITY,BBSR,KHURDA	BIBHUTI KESHARI BISWAL VS	// // 0 //
74	D-CONTC/11237/2025 CONTC/1684/2025	NIRMALA BAHUK VS ANU GARG,IAS	ADV. VS	// // 0 //
75	D-CONTC/11240/2025 CONTC/1685/2025	THABIRA SENAPATI VS ANU GARG,IAS	ADV. VS	// // 0 //
76	D-CONTC/13199/2025 CONTC/1686/2025	NARAYAN SHUKLA VS SUBHA SARMA,IAS	ADV. VS	// // 0 //
77	D-CONTC/13217/2025 CONTC/1687/2025	DEBENDRA NATH NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// // 0 //
78	D-CONTC/13136/2025 CONTC/1688/2025	CHHATRAPATI MAJHI VS JAYADEV PRADHANI,ORS	ADV. VS	// // 0 //
79	D-CONTC/13220/2025 CONTC/1689/2025	ASHOK KUMAR BEHERA VS VIR VIKRAM YADAV,IAS	ADV. VS	// // 0 //

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80	D-CONTC/13574/2025 CONTC/1690/2025	SATYABRATA BEHERA VS SUSHIL KUMAR MOHANTA,PRINCIPAL, G.B OF RIMULI COLLEGE	ADV. VS	// ()
81	D-CONTC/11280/2025 CONTC/1691/2025	M/S SRI DURGA SAW MILL, BHADRAK VS SUVASH CHANDRA NATHSHARMA,OAS(SAG)	SIVA SANKAR CHAINI VS	// ()
82	D-CONTC/13416/2025 CONTC/1692/2025	KAPILA CHARAN SAHOO VS SHALINI PANDIT, IAS	MIHIR KUMAR DASH VS	// ()
83	D-CRLA/9589/2025 CRLA/409/2025	BIJU@BIJAY KUMAR YADAV@DAS@JADAB@BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	SAHID NAGAR P.S. /296 /2012 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000019/2013
84	D-CRLA/9856/2025 CRLA/410/2025	BHASKAR SASMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /59 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000019/2025
85	D-CRLA/9896/2025 CRLA/411/2025	MILAN KHADIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SASON /257 /2022 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/0000059/2022
86	D-CRLA/9901/2025 CRLA/412/2025	UPENDRA SUNA@UPENDRA@DAU SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PAIKMAL /84 /2023 A.D.J.,PADAMPUR(Bargarh) CT/0000002/2024
87	D-CRLA/9961/2025 CRLA/413/2025	JITESH KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /166 /2019 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/0000052/2021
88	D-CRLMC/7581/2025 CRLMC/1366/2025	KISHOR KUMAR TANDI@KISHOR TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SINAPALI /23 /2025 J.M.F.C.,SINAPALI(Nuapada) CT/0000024/2025
89	D-CRLMC/8301/2025 CRLMC/1367/2025	NISHI PRIYADARSHINI VS STATE OF ODISHA	SURAJ MOHANTY VS	BAIDYANATHPUR /317 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002192/2022
90	D-CRLMC/9360/2025 CRLMC/1368/2025	SUBIT KUMAR NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /199 /2024 J.M.F.C.,MOHANA(Gajapati) GR/0000296/2024
91	D-CRLMC/9426/2025	SAUMITRA PARIDA	BIBUDHENDRA KUMAR RATH	KISSANNAGAR PS /71 /2022

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	CRLMC/1369/2025	VS STATE OF ODISHA	VS	J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001118/2022
92	D-CRLMC/9687/2025 CRLMC/1370/2025	BUDHU BHUE@BUDHURAM BHUE VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /13 /2007 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) TR/0000024/2018
93	D-CRLMC/9674/2025 CRLMC/1371/2025	DIBAKAR ROHIDAS VS STATE OF ODISHA	DIPTIREKHA NANDA VS	JHARSUGUDA /603 /2016 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda) ST/0000024/2017
94	D-CRLMC/10231/2025 CRLMC/1372/2025	SONALI SURAVITA PUTHAL VS SRIKANT SINGH	RANJAN KUMAR ROUT VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) CRL.EXN/0000036/2022
95	D-CRLMC/10079/2025 CRLMC/1373/2025	SUSHIL BHOI@SUSHIL CH. BHOI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BELTUKURI /23 /2020 C.J.M.,NAWAPARA(Nuapada) CT/0000185/2020
96	D-CRLMC/10080/2025 CRLMC/1374/2025	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /250 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001785/2021
97	D-CRLMC/9860/2025 CRLMC/1375/2025	AMAR NATH VS STATE OF ODISHA	ANWESHA MISHRA VS	HINDOL /171 /2023 S.D.J.M.,HINDOL(Dhenkanal) GR/0000536/2023
98	D-CRLMC/10084/2025 CRLMC/1376/2025	PRATAP KUMAR SATAPATHY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /356 /2021 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001588/2021
99	D-CRLMC/10005/2025 CRLMC/1377/2025	SONU@NIHAR RANJAN MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	MANCHESWAR P.S. /9 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000021/2025
100	D-CRLMC/10060/2025 CRLMC/1378/2025	LAMBODAR BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /102 /2018 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000019/2018
101	D-CRLMC/10262/2025 CRLMC/1379/2025	KALANDI BISWAL VS STATE OF ODISHA	SITIKANT MISHRA VS	TIRTOL /5 /2006 JMFC TIRTOL(Jagatsinghapur) GR/0000023/2006
102	D-CRLMC/10244/2025 CRLMC/1380/2025	RABINDRA KUMAR SUAR VS	ASHOK KUMAR SAHOO VS	KENDRAPARA /152 /2020 SPECIAL JUDGE,KENDRAPARA(Kendrapada)

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103	D-CRLMP/9943/2025 CRLMP/453/2025	STATE OF ODISHA MINATI MADHI VS	ANITA NANDA VS	TR/0000075/2020 INFOCITY PS /333 /2024 ()
104	D-CRLMP/9467/2025 CRLMP/454/2025	STATE OF ODISHA DEBJYOTI PATNAIK VS	ANINDYA KUMAR MISHRA VS	// TANGI (KHURDA) /220 /2023 ()
105	D-CRLMP/9837/2025 CRLMP/455/2025	IIC TANGI POLICE STATION, KHURDA SURENDRA NATH BHOTRA VS	PRASANT KISHORE RAY VS	// SUNABEDA /93 /2022 ()
106	D-CRLMP/10117/2025 CRLMP/456/2025	STATE OF ODISHA SOUDAMINI ROUT VS	AMIYA KUMAR TARAI VS	// KENDRAPARA /147 /2023 ()
107	D-CRLMP/10159/2025 CRLMP/457/2025	STATE OF ODISHA BAKULI DEBNATH VS	AMIT PRASAD BOSE VS	// MARINE PS AT JAMBO /24 /2025 ()
108	D-CRLREV/9918/2025 CRLREV/190/2025	STATE OF ODISHA ARJUN MAHALIK VS	DHARMENDRA SETHY VS	// /0 S.D.M., BALASORE(Baleshwar)
109	D-CRLREV/10387/2025 CRLREV/191/2025	SUB-COLLECTOR CUM S.D.M.,BALASORE ARJUN JAGDALA VS	JUGALA KISHORE PANDA VS	CRM/0000518/2024 RAMPUR (SONEPUR) /23 /2011 A.D.J.,SONEPUR(Sonepur) CRA/0000013/2013
110	D-FAO/8791/2025 FAO/151/2025	STATE OF ODISHA DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD., KHORDA VS	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000112/2016
111	D-FAO/13575/2025 FAO/152/2025	BIPIN BIHARI SAHOO PUSHPA TANDI VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA
112	D-FAO/13577/2025 FAO/153/2025	UNION OF INDIA NARESH RAM VS	SATYABAN SAHOO VS	Oa/0000099/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA
113	D-FAO/13576/2025 FAO/154/2025	UNION OF INDIA PRABHASINI DAS VS	SATYABAN SAHOO VS	Oa/0000024/2024 // RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000126/2024

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114	D-MACA/10702/2025 MACA/395/2025	RASHMITA KUMARI PANIGRAHY VS M/S. THE SVT LOGISTIC PVT LTD CHANDMARI, KOHIMA	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000117/2015
115	D-MACA/12691/2025 MACA/396/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS ARCHANA NAYAK	BIJOY DASMOHAPATRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000110/2016
116	D-MACA/10700/2025 MACA/397/2025	SANDHYA RANI DASH VS M/S. THE SVT LOGISTIC PVT. LTD. CHANDMARI, KOHIMA	DEBASISH PATNAIK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000116/2015
117	D-MATA/11871/2025 MATA/137/2025	SATYABADI SAHOO VS SRUJANIKA BEHERA @ SAHOO	SUSANTA SEKHAR PARIDA VS	// JUDGE FAMILY COURT, KEONJHAR(Keo CP/0000048/2017
118	D-MATA/9039/2025 MATA/138/2025	ANUPAMA BEHERA VS PANKAJ BHUSAN BEHERA	SIVA SANKAR CHAINI VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000080/2019
119	D-MATA/12548/2025 MATA/139/2025	SWETA @ SITADEVI MAJHI VS UGRASEN NAYAK @ MANTU	PABITRA KUMAR NAYAK VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000242/2021
120	D-MATA/12544/2025 MATA/140/2025	SWETA @ SITADEVI MAJHI VS UGRASEN NAYAK @ MANTU	PABITRA KUMAR NAYAK VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000212/2022
121	D-MATA/12674/2025 MATA/141/2025	SWEETY@RASHMITA PADHEE@PANDA VS BALIA@BALARAM PANDA	LAXMINARAYAN PATEL VS	// JUDGE, FAMILY COURT, SAMBALPUR(Sa CP/0000013/2023
122	D-MATA/13268/2025 MATA/142/2025	SARITA BEHERA VS SUSHANTA BEHERA	AMLAN MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000191/2022
123	D-RPFAM/13570/2025 RPFAM/94/2025	SASMITA NAYAK VS AKHILA KUMAR SINGH	DEBASIS TRIPATHY VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000070/2018
124	D-RSA/9650/2025 RSA/171/2025	CHAKRADHARA ACHARYA VS CHANDRA PRAVA MISHRA	MAHESWAR MOHANTY VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000047/2023
125	D-RSA/11751/2025	RAJESH PATRA	DEEPALI MAHAPATRA	//

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	RSA/172/2025	VS DASARA BHARATIAMMA	VS	A.D.J.,CHATRAPUR(Ganjam) CMA/0000009/2024
126	D-RVWPET/8822/2025 RVWPET/103/2025	ASHOK KUMAR MOHANTY VS PRESIDENT,NATIONAL WATER DEVELOPMENT AGENCY , NEW DELHI	SWAPNA KUMAR OJHA VS	// ()
127	D-TRP(C)/13633/2025 TRP(C)/104/2025	PENUGURTHI SITA VS MIRZA NAZIA FARHEEN	BIGYAN KUMAR SHARMA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000146/2024
128	D-WA/13230/2025 WA/694/2025	PADMABATI SUNA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// ()
129	D-WA/12994/2025 WA/695/2025	STATE OF ODISHA VS HARAMOHAN MOHANTY	SAROJ KUMAR JEE, A.G.A. VS	// ()
130	D-WA/13271/2025 WA/696/2025	KORAPUT CENTRAL CO-OPERATIVE BANK LTD., KORAPUT VS PREMKARI BAGH	BAIDHAR SAHOO VS	// ()
131	D-WA/13663/2025 WA/697/2025	BIJAYA KUMAR ROUT VS GOVERNING BODY OF CHITROTPALA COLLEGE OF EDUCATION AND TECHNOLOGY,UTARKUL,JAGATSHINGHPUR	RABINARAYAN MISHRA VS	// ()
132	D-WA/13492/2025 WA/698/2025	STATE OF ODISHA VS MINATI NATH	AISHWARYA DASH, A.S.C. VS	// ()
133	D-WP(C)/12959/2025 WP(C)/9624/2025	SAMBIT MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// ()
134	D-WP(C)/13260/2025 WP(C)/9625/2025	BAIDEHI MAJHI @ BOHIDEHI MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ()
135	D-WP(C)/13218/2025 WP(C)/9626/2025	BHAGAWANT PRASAD HARIJAN VS MAHANADI COAL FIELDS LTD	BIBHUTI BHUSAN SWAIN VS	// ()
136	D-WP(C)/13265/2025 WP(C)/9627/2025	AKANKSHYA DWIBEDY VS	ARJUNA CHARANA BEHERA VS	// ()

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137	D-WP(C)/13294/2025 WP(C)/9628/2025	STATE OF ODISHA RABI NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
138	D-WP(C)/13555/2025 WP(C)/9629/2025	STATE OF ODISHA AMARESH KUMAR JENA VS	SANGRAM KUMAR SINGH VS	// // 0
139	D-WP(C)/13198/2025 WP(C)/9630/2025	UNION OF INDIA JHIMA DIGAL VS	ASHIT KUMAR DASH VS	// // 0
140	D-WP(C)/13299/2025 WP(C)/9631/2025	STATE OF ODISHA CHHATRAPATI MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
141	D-WP(C)/12308/2025 WP(C)/9632/2025	STATE OF ODISHA BASANTI PATRA VS	KSHIROD KUMAR ROUT VS	// // 0
142	D-WP(C)/13273/2025 WP(C)/9633/2025	STATE OF ODISHA JAGAN KUMAR MALLICK VS	DEBABRATA RATH VS	// // 0
143	D-WP(C)/12649/2025 WP(C)/9634/2025	STATE OF ODISHA MANI BHOI VS	PRASANTA KUMAR SATAPATHY VS	// // 0
144	D-WP(C)/13433/2025 WP(C)/9635/2025	STATE OF ODISHA PRAKASH MOHAPATRA VS	GOPINATH MISHRA VS	// // 0
145	D-WP(C)/13100/2025 WP(C)/9636/2025	STATE OF ODISHA GENERAL SECY, ODISHA STATE UNION BANK EMPLOYEES UNION, BBSR VS	MANORANJAN DAS VS	// // 0
146	D-WP(C)/13309/2025 WP(C)/9637/2025	THE GENERAL MANAGER, UNION BANK OF INDIA, MUMBAI PITABASH NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
147	D-WP(C)/13511/2025 WP(C)/9638/2025	STATE OF ODISHA DASARATH BEHERA VS	SAIBRATA RATH VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/13421/2025 WP(C)/9639/2025	NARENDRA PRATAP SEKHAR DEO VS COMMISSIONER OF ENDOWMENTS, ODISHA, KHURDA	AMIYA KUMAR MISHRA VS	// 0 //
149	D-WP(C)/13101/2025 WP(C)/9640/2025	BIJAYA KUMAR AGRAWALLA VS COLLECTOR, BOUDH	SURYASNATA MOHAPATRA VS	// 0 //
150	D-WP(C)/13194/2025 WP(C)/9641/2025	JETSMART IT SERVICES LLP VS UNION OF INDIA	SUVASHISH PATTANAİK VS	// 0 //
151	D-WP(C)/13239/2025 WP(C)/9642/2025	BHAGABAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
152	D-WP(C)/13467/2025 WP(C)/9643/2025	KHIROD PRASAD ROUT VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
153	D-WP(C)/13562/2025 WP(C)/9644/2025	SANATANA KHATUA VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
154	D-WP(C)/13568/2025 WP(C)/9645/2025	SANJUKTA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
155	D-WP(C)/13563/2025 WP(C)/9646/2025	RAJENDRA SAMAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
156	D-WP(C)/13581/2025 WP(C)/9647/2025	M/S. SHREE BHARAT MOTORS LTD., PAHAL, BBSR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
157	D-WP(C)/12817/2025 WP(C)/9648/2025	RABINDRA GOUDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
158	D-WP(C)/13565/2025 WP(C)/9649/2025	RAJASHREE JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
159	D-WP(C)/13566/2025	SURENDRA SAHOO	SITANSU MOHAN SINGH	//

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	WP(C)/9650/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/13221/2025 WP(C)/9651/2025	SISIR CHARAN BISWAL VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //
161	D-WP(C)/13274/2025 WP(C)/9652/2025	BIBHUTI BHUSAN RATH VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
162	D-WP(C)/13275/2025 WP(C)/9653/2025	MANOJ KUMAR AGRAWAL @ MANOJ AGRAWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
163	D-WP(C)/12949/2025 WP(C)/9654/2025	M/S.PREMIER ROCK PRODUCTS PRIVATE LTD, JAJPUR VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
164	D-WP(C)/13224/2025 WP(C)/9655/2025	BARENDRANATH BEHERA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
165	D-WP(C)/13392/2025 WP(C)/9656/2025	MIHIR KUMAR DAS VS PUNJAB NATIONAL BANK, BBSR	NIRANJAN LENKA VS	// 0 //
166	D-WP(C)/13441/2025 WP(C)/9657/2025	SANGRAM KU MOHAPATRA VS M/S. BLACK DIAMOND PROFESSIONAL CAR CARE SERVICE, BOLANGIR	SUBHASU SAMAL VS	// 0 //
167	D-WP(C)/13269/2025 WP(C)/9658/2025	BIJAYA KISAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
168	D-WP(C)/13494/2025 WP(C)/9659/2025	HAREKRUSHNA DAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
169	D-WP(C)/11149/2025 WP(C)/9660/2025	SANJAY MISHRA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
170	D-WP(C)/13193/2025 WP(C)/9661/2025	SAKUNTALA SAHOO VS	BRAHMANANDA TRIPATHY VS	// 0

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171	D-WP(C)/10188/2025 WP(C)/9662/2025	ADDITIONAL COMMISSIONER, REVISIONAL COURT NO 2, BBSR, KHURDA K.BALARAM REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// // 0 //
172	D-WP(C)/11116/2025 WP(C)/9663/2025	SANATAN BARIK VS RAJASHREE BARIK	JITENDRA KUMAR MISHRA (2) VS	// 0 //
173	D-WP(C)/13484/2025 WP(C)/9664/2025	RABINDRA KUMAR PATTANAİK VS UNION OF INDIA	LAXMAN PRADHAN VS	// 0 //
174	D-WP(C)/13005/2025 WP(C)/9665/2025	BABURAM SUTAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
175	D-WP(C)/13279/2025 WP(C)/9666/2025	TAPAS DAS VS AXIX BANK LTD., BBSR	NIRANJAN LENKA VS	// 0 //
176	D-WP(C)/13370/2025 WP(C)/9667/2025	MADHUSMITA BARIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
177	D-WP(C)/13242/2025 WP(C)/9668/2025	GAYATRI JENA VS GENERAL MANAGER AND DISCIPLINARY AUTHORITY, DISCIPLINE MANAGEMENT HUB (EAST), SBI SAMRIDHI BHAWAN	BHARAT BHUSAN ROURAY VS	// 0 //
178	D-WP(C)/12135/2025 WP(C)/9669/2025	SK.SOHAIB AKTAR ALI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
179	D-WP(C)/13393/2025 WP(C)/9670/2025	SRABAN KUMAR ROUL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
180	D-WP(C)/12019/2025 WP(C)/9671/2025	HEMANTA KUMAR MOHANTY VS NALINIKANTA PATRA	KISHORE KUMAR MISHRA VS	// 0 //
181	D-WP(C)/12815/2025 WP(C)/9672/2025	SANYASI PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //

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182	D-WP(C)/12812/2025 WP(C)/9673/2025	BALABHADRA KHATAI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
183	D-WP(C)/13485/2025 WP(C)/9674/2025	HAREKRUSHNA DAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
184	D-WP(C)/13225/2025 WP(C)/9675/2025	NANDINI BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
185	D-WP(C)/13487/2025 WP(C)/9676/2025	HAREKRUSHNA DAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
186	D-WP(C)/8484/2025 WP(C)/9677/2025	BANCHHANIDHI PRADHAN VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	// 0 //
187	D-WP(C)/13828/2025 WP(C)/9678/2025	LAXMI NANDI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
188	D-WP(C)/13285/2025 WP(C)/9679/2025	KHAGESWAR BASANTIA VS INDUSIND BANK., MUMBAI	PRABIN DAS VS	// 0 //
189	D-WP(C)/13489/2025 WP(C)/9680/2025	HAREKRUSHNA DAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
190	D-WP(C)/10321/2025 WP(C)/9681/2025	BHAKTIPADA DALEI VS STATE OF ORISSA	SAIBRATA RATH VS	// 0 //
191	D-WP(C)/13834/2025 WP(C)/9682/2025	SOMANATH NANDI VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
192	D-WP(C)/13491/2025 WP(C)/9683/2025	HAREKRUSHNA DAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
193	D-WP(C)/8554/2025	RANJAN KUMAR MAHANTA	SHASHI BHUSAN JENA	//

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	WP(C)/9684/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/13840/2025 WP(C)/9685/2025	PRADEEP KUMAR DEO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	// 0 //
195	D-WP(C)/13201/2025 WP(C)/9686/2025	SANJAY KUMAR MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
196	D-WP(C)/13208/2025 WP(C)/9687/2025	MANOJ KUMAR RATH VS ODISHA STATE WAREHOUSING CORPORATION (OSWC), BBSR	ANJAN KUMAR BISWAL VS	// 0 //
197	D-WP(C)/10743/2025 WP(C)/9688/2025	BASANTA KUMAR BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
198	D-WP(C)/13739/2025 WP(C)/9689/2025	LANDMARK PROPERTY DEVELOPMENT COMPANY LTD,NEW DELHI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
199	D-WP(C)/13752/2025 WP(C)/9690/2025	PURUSHOTTAM BEHERA VS THE COMMISSIONER B.M.C., ICOMC TOWER, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //
200	D-WP(C)/13372/2025 WP(C)/9691/2025	ABTAR SINGH VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
201	D-WP(C)/13682/2025 WP(C)/9692/2025	SANTOSH KUMAR ACHARYA VS RATNAKAR SWAIN	JAGAJIBANP RADHAN VS	// 0 //
202	D-WP(C)/13481/2025 WP(C)/9693/2025	DILLIP KUMAR DAS VS UNION OF INDIA	RABINDRA KUMAR PATTANAİK VS	// 0 //
203	D-WP(C)/12813/2025 WP(C)/9694/2025	PURNA CHANDRA ACHARYA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
204	D-WP(C)/13303/2025 WP(C)/9695/2025	SARATA CHANDRA BASANTIA VS	SURENDRA KUMAR SAHOO VS	// 0

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205	D-WP(C)/10786/2025 WP(C)/9696/2025	STATE OF ODISHA SHANTANU BARIK VS	KEDAR CHANDRA SHRANGI VS	// // ()
206	D-WP(C)/13332/2025 WP(C)/9697/2025	STATE OF ODISHA NARAYANA PADHY VS	JYOTIRANJAN KAR VS	// // ()
207	D-WP(C)/13006/2025 WP(C)/9698/2025	STATE OF ODISHA SHYAM SOGODIA @ SHYAM SAGADIA VS	AJAYA KUMAR NANDA VS	// // ()
208	D-WPCRL/8349/2025 WPCRL/33/2025	STATE OF ODISHA BAHADUL PADHAN VS	DILIP KUMAR SAHU VS	// // ()
209	D-ABLAPL/9747/2025 ABLAPL/3900/2025	STATE OF ODISHA SANDEEP PARIDA @ SANU VS	JADUNATH PRADHAN VS	// // INFOVALLY UPD BHUBANESWAR /43 / ()
210	D-ABLAPL/9828/2025 ABLAPL/3901/2025	STATE OF ODISHA BASANTA KUMAR SAHU VS	ASUTOSH TRIPATHY VS	// // J.M.F.C.,KUJANG(Jagatsinghapur) ICC/0000174/2024
211	D-ABLAPL/9994/2025 ABLAPL/3902/2025	STATE OF ODISHA MD. IRPHAN KHAN @ KAILU VS	SOUMYA RANJAN DAS VS	// // PLANTSITE /336 /2019 ()
212	D-ABLAPL/9996/2025 ABLAPL/3903/2025	STATE OF ODISHA PARESH KUMAR JENA @ TULU VS	DIBYAJYOTI SAHOO VS	// // TIHIDI /69 /2025 ()
213	D-ABLAPL/10003/2025 ABLAPL/3904/2025	STATE OF ODISHA SISIRA KUMAR SABAT @ BHAINA VS	SAMVIT MOHANTY VS	// // JAGATSINGPUR /220 /2025 ()
214	D-ABLAPL/10076/2025 ABLAPL/3905/2025	STATE OF ODISHA SWAPNARANI DALEI VS	KULDEEP MOHANTY VS	// // BHOGRAI /271 /2024 ()
215	D-ABLAPL/10083/2025 ABLAPL/3906/2025	STATE OF ODISHA BAIKUNTH BALIARSINGH VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// // KHURDA SADAR /86 /2025 () //

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216	D-ABLAPL/10064/2025 ABLAPL/3907/2025	JITENDRA PARIDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIMI /65 /2025 () //
217	D-ABLAPL/9632/2025 ABLAPL/3908/2025	NIRANJAN DAS VS STATE OF ODISHA	RAMDAS ACHARY VS	BHADRAK TOWN /600 /2024 () //
218	D-ABLAPL/10011/2025 ABLAPL/3909/2025	ABINASH NAHAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /239 /2023 () //
219	D-ABLAPL/10085/2025 ABLAPL/3910/2025	GYANA RANJANA MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	BERHAMPUR /34 /2025 () //
220	D-ABLAPL/10087/2025 ABLAPL/3911/2025	SK. SOHEB ALLI @ SOHEB ALLI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /42 /2025 () //
221	D-ABLAPL/10089/2025 ABLAPL/3912/2025	KANTHESWAR KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /23 /2021 () //
222	D-ABLAPL/8721/2025 ABLAPL/3913/2025	BHARAT KUMAR DAS @ BHARAT DAS VS STATE OF ODISHA	GANGADHAR SAMAL VS	AUL /92 /2025 () //
223	D-ABLAPL/10063/2025 ABLAPL/3914/2025	RAMA CHANDRA KANHAR VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /31 /2025 () //
224	D-ABLAPL/10122/2025 ABLAPL/3915/2025	GOPA BALLAV NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /168 /2025 () //
225	D-ABLAPL/10093/2025 ABLAPL/3916/2025	ASHIS RANJAN PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /76 /2025 () //
226	D-ABLAPL/10123/2025 ABLAPL/3917/2025	CHANDAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /268 /2025 () //
227	D-ABLAPL/9264/2025	RATIKANTA MALIK @ BHABANA MALIK	AMLAN SHAKTI PAUL	NAIKANI-DIHI /59 /2025

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	ABLAPL/3918/2025	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/9990/2025 ABLAPL/3919/2025	ROHIT BAGHWAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /384 /2024 () //
229	D-ABLAPL/10124/2025 ABLAPL/3920/2025	BABU DASH @ KAMALAKANTA DASH VS STATE OF ODISHA	RAMAKANTA PANDA VS	SAHADEV KHUNTA /104 /2025 () //
230	D-ABLAPL/10096/2025 ABLAPL/3921/2025	LAGNAJIT MANGARAJ @BILUA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /118 /2025 () //
231	D-ABLAPL/10099/2025 ABLAPL/3922/2025	TUNA @ RANGADHAR BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BANSADA /81 /2025 () //
232	D-ABLAPL/10126/2025 ABLAPL/3923/2025	LIKUNA DHAL VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /57 /2025 () //
233	D-ABLAPL/10101/2025 ABLAPL/3924/2025	DIBYA RANJAN SAHOO @ ARJUN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /72 /2025 () //
234	D-ABLAPL/10104/2025 ABLAPL/3925/2025	M. MADHUSUDAN REDDY @ MANOHAR REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /52 /2025 () //
235	D-ABLAPL/10105/2025 ABLAPL/3926/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /203 /2024 () //
236	D-ABLAPL/10001/2025 ABLAPL/3927/2025	BHAWANI SANKAR SUNA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /126 /2021 () //
237	D-ABLAPL/10107/2025 ABLAPL/3928/2025	M. MADHUSUDAN REDDY @ MANOHAR REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /53 /2025 () //
238	D-ABLAPL/10110/2025 ABLAPL/3929/2025	BASUDEB SATHUA @ PINTHU VS	MITU KUMAR BISWAL VS	SAMBALPUR TOWN /33 /2024 ()

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239	D-ABLAPL/9978/2025 ABLAPL/3930/2025	STATE OF ODISHA KANHU CHARAN SAHOO VS STATE OF ODISHA	SATYA MOHAPATRA VS	// TANGI /77 /2025 () //
240	D-ABLAPL/10111/2025 ABLAPL/3931/2025	M.MADHUSUDAN REDDY @ MANOHAR REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /54 /2025 () //
241	D-ABLAPL/10179/2025 ABLAPL/3932/2025	SK. WASIM EKRAM @ SK.GUDDU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 () //
242	D-ABLAPL/10127/2025 ABLAPL/3933/2025	MANTUA @ RANJIT JENA VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /57 /2025 () //
243	D-ABLAPL/10185/2025 ABLAPL/3934/2025	NAROTTAM MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
244	D-ABLAPL/10051/2025 ABLAPL/3935/2025	SHEK KAUSAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA P.S. /117 /2025 () //
245	D-ABLAPL/10052/2025 ABLAPL/3936/2025	AKHAYA KUMAR ROUT @ AKHAYA ROUT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PATTAMUNDAI /82 /2025 () //
246	D-ABLAPL/10114/2025 ABLAPL/3937/2025	GIRIDHARI PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /61 /2025 () //
247	D-ABLAPL/10121/2025 ABLAPL/3938/2025	MANAS KUMAR BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /33 /2025 () //
248	D-ABLAPL/10092/2025 ABLAPL/3939/2025	BISWA PRASAD BARIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BALICHANDRAPUR /89 /2025 () //
249	D-ABLAPL/9610/2025 ABLAPL/3940/2025	SANJAY SHAW VS STATE OF ODISHA	BIDYADHAR PANDA VS	AINTHAPALI /68 /2025 () //

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250	D-ABLAPL/10119/2025 ABLAPL/3941/2025	SUSHIL KUMAR PANDA @ LUCKY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NIKIRAI /203 /2024 () //
251	D-ABLAPL/9975/2025 ABLAPL/3942/2025	DR. SARAT KUMAR PARIDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //
252	D-ABLAPL/10189/2025 ABLAPL/3943/2025	NAROTTAM MOHANTY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
253	D-ABLAPL/10049/2025 ABLAPL/3944/2025	SHYAM @ SHYAMA PANDE VS STATE OF ODISHA	LALIT SAHU VS	BINIKA /32 /2024 () //
254	D-ABLAPL/10132/2025 ABLAPL/3945/2025	RABI NARAYAN NANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /49 /2025 () //
255	D-ABLAPL/10193/2025 ABLAPL/3946/2025	UDHAB PRADHAN @ BATU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAYAGARH SADAR /29 /2023 () //
256	D-ABLAPL/10151/2025 ABLAPL/3947/2025	MANORANJAN NAYAK VS STATE OF ODISHA	DURGA PRASAD PATNAIK VS	ASKA /97 /2023 J.M.F.C.,ASKA(Ganjam) ICC/0000002/2023
257	D-ABLAPL/10194/2025 ABLAPL/3948/2025	SARANGADHARA PATALASINGH @ SARANGADHARA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /84 /2021 () //
258	D-ABLAPL/10158/2025 ABLAPL/3949/2025	SHAIK IMRAN ALI @ SHEIK IMRAN ALLI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BHADRESWAR /50 /2025 () //
259	D-ABLAPL/10196/2025 ABLAPL/3950/2025	PRAVAT @ PRABHAT BISWAL VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BONTH /42 /2025 () //
260	D-ABLAPL/10162/2025 ABLAPL/3951/2025	SISHUMA KHUNTIA @ SUSAMA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /629 /2024 () //
261	D-ABLAPL/10181/2025	LAXMIDHAR BEHERA	PRASANT KUMAR BARIK	SABARANG /42 /2025

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	ABLAPL/3952/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/10232/2025 ABLAPL/3953/2025	ANANTA PRASAD NANDA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /307 /2024 () //